

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 116
CP No. (IB)- 249/9/JPR/2019
Under Section 9 of IBC, 2016

In the matter of:

M/s Luxture Surface Coating Pvt. Ltd.

...Operational Creditor

Versus

M/s Dhanuka Reality Ltd.

...Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Nikhil Yadav, Adv.

For the Respondent : None-appeared

ORDER

Heard Mr. Nikhil Yadav, Adv. for the Petitioner/ Operational Creditor.

No one appears on behalf of the Corporate Debtor/ Respondent. List the matter on 17.11.2022.

Sd-

(Prasanta Kumar Mohanty)
Technical Member

Sd-

(Deep Chandra Joshi)
Judicial Member

September 28, 2022
VG